

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510

CA (CAA) No.-27/230/232/ND/2023

IN THE MATTER OF:

Capital SkysCraper Pvt. Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 24.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Awnish Kumar, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Petitioner is present and submitted that in terms of order dated 13.04.2023, they have filed an affidavit. However, the same is not reflected on the e-portal. Ld. Counsel for the Petitioner is directed to approach the Registry and cure the defects, if any, so that their affidavit is reflected on the e-portal. List the matter on **25.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**